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Central Administrative Tribunal, Principal Bench

RA. No. 417/2000 in
OA No. 973/98

New Delhi, this the 19th day of February, 2001

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. S.A.T. Rizvi, Member (A)

Shri P.S. Vasudeva, Asstt. Foreman (STA)
Institute of Nuclear Medicines & Allied
Sciences (INMAS), Lucknow Road,
Delhi-110 054. ..Review applicant

Versus

1. The Union of India (through)
SCientific Advisor & Director General
Research & Development Organisation,
(SA&DG&R), Min. of Defence,
South Block,
New Delhi.
2. The Director,
INMAS, R&D,
Lucknow Road, Timarpur,
Delhi-110 054.
3. The Chairman DPC-II (INMAS/DIPAS)
C/o Director DIPASD, R&D Org.,
Lucknow Road, Timarpur,
Delhgi-54.
4. Shri Khem Chand, Tech. Officer-B,
INMAS, R&D Organisation,
Lucknow Road,
Delhi-110 054. ..Respondents

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

RA No. 417/2000 has been filed by the applicant
for review of the order passed in OA No. 973/98 on
29.9.2000.

2. The review applicant has tried to reagitate the
same issues which he had raised in the OA. All the points
taken in the RA were considered at great length by the
Tribunal while deciding the O.A.

3. After going through the RA, I do not find any
error apparent on the face of the record which may require
review of my order under Order XLVII Rule 1 CPC read with

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Rule 22(3)(f)(i) of the Administrative Tribunal's Act. In the circumstances, the RA is rejected.

S.A.T. Rizvi
(S.A.T. Rizvi)
Member(A)

Kul
(Kuldip Singh)
Member(J)

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